

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 121
(CAA)/41(ND)2021

IN THE MATTER OF:

Allwin Footwear Pvt. Ltd.&Ors.

...

Applicant

Order under Section 230-232.

Order delivered on 28.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the ITD

:Mr. Abhishek Maratha, Sr. St. Counsel

Mr. Pratyaksh Gupta, Jr. St. Counsel

ORDER

Due to paucity of time, matter adjourned to 07.10.2021.

Sd/-

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH